

की बिना चरम सुलत : इसलिए मैं चाहता हूँ कि सब कुछ ठीक से पता लगा कर मैं फिर माननीय सदन के सामने पूर्ण सूचना रखूँगा कि कौन कौन लोग इस में सम्मिलित थे। मैं इस बारे में पूरा पता लगाऊँगा।

12.52 hrs.

PAPERS LAID ON THE TABLE

ANNUAL STATEMENT OF ACCOUNTS OF ALL INDIA INSTITUTE OF MEDICAL SCIENCES, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): Sir, on behalf of Shri Satya Narayan Sinha,

I beg to lay on the Table—

- (1) A copy of the Annual Statement of Accounts of the All India Institute of Medical Sciences, New Delhi, for the year 1966-67, together with the Audit Report thereon, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No. LT-2283/68].
- (2) A statement correcting the answer given on the 29th April, 1968 to a supplementary by Shri Bal Raj Madhok on Starred Question No. 1503 regarding Central Government Health Service Scheme. [Placed in Library. See No. LT-2284/68].

NOTIFICATIONS UNDER CENTRAL EXCISES AND SALT ACT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): I beg to lay on the Table:

- (1) A copy each of the following Notifications under section 159

of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944:—

- (i) The Customs and Central Excise Duties Export Drawback (General) Hundred and twenty-first Amendment Rules, 1968, published in Notification No. G.S.R. 1963 in Gazette of India dated the 9th November, 1968.
- (ii) The Customs and Central Excise Duties Export Drawback (General) Hundred and twenty-second Amendment Rules, 1968, published in Notification No. G.S.R. 2021 in Gazette of India dated the 16th November, 1968. [Placed in Library. See No. LT-2285/68].
- (2) A copy each of the following Notifications under section 159 of the Customs Act, 1962:—
 - (i) S.O. 3834 published in Gazette of India dated the 2nd November, 1968.
 - (ii) G.S.R. 1964 published in Gazette of India dated the 9th November, 1968.
 - (iii) G.S.R. 1965 published in Gazette of India dated the 9th November, 1968.
 - (iv) G.S.R. 1979 published in Gazette of India dated the 8th November, 1968.
 - (v) G.S.R. 2019 published in Gazette of India dated the 16th November, 1968.

[Placed in Library. See No. LT-2286/68].

- (3) A copy of Notification No. F.4 (125)/68-Fin(G) published in Delhi Gazette dated the 7th November, 1968 containing corrigendum to Notification No. F.4(125)/68-Fin. (Genl.) dated the 27th September, 1968, under sub-section (4) of section 28 of the Bengal Finance (Sales Tax) Act, 1941, as in force in the Union Territory